MANIPUR GAZETTE

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GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 1st September, 2025

No.1/1/2022-RR(Power)/DP(A): In supersession of all previous rules issued in this regard and in exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor of Manipur hereby makes the following rules regulating the method of recruitment to the post of **Diesel Mechanic** in the **Electricity Department, Manipur** as shown in the MPSC Form-8, namely:

1. **Short Title**: These rules may be called the **Electricity Department [Diesel Mechanic] Recruitment (Amendment) Rules, 2025**.

2. **Application**: These rules shall apply to the posts specified in column 1 of the M.P.S.C. Form-8 hereto annexed.

3. **Classification, Scale of pay, Method of Recruitment etc**.: Classification of the said post, scale of pay, method of recruitment and other matters connected therewith shall be as specified in the columns 3 to 13 of the said MPSC Form-8.

4. **Disqualifications**:

(a) No person, who has more than one wife living or who having a spouse living, marries in any case in which such marriage is void by reason of it taking place during the life time of such spouse, shall be eligible for appointment to the aforesaid post, and

(b) No woman, whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the said post.

Provided that the Governor of Manipur may, if satisfied that there are special grounds for so ordering, exempt any person from the operation of this rule.

5. "**Power to Relax-** Where the Governor is of opinion that it is necessary or expedient so to do, he may order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons or posts."

6. These rules shall come into force with effect from the date of publication in the Manipur Gazette.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

MPSC FORM – 8

No.1/1/2022-RR(Power)/DP(A):
Imphal, the 1st September, 2025

RECRUITMENT RULES FOR THE POST OF DIESEL MECHANIC IN THE ELECTRICITY DEPARTMENT, MANIPUR

1.	Designation of Post	**Diesel Mechanic**
2.	No. of Post	33 (thirty three)
3.	Classification of post	GCS Group-C
4.	Scale of pay	L-5 at PB Rs.5200-20200/- plus grade pay of Rs.2400/- as per MS(RP) Rules, 2019
5.	Whether selection or non-selection post	Non-selection
6.	Age for direct recruits	N.A.
7.	Educational and other qualifications required for direct recruits	N.A.
8.	Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees	N.A.
9.	Period of probation, If any	2(two) years
10.	Method of recruitment whether by direct recruit or by promotion or by deputation/ transfer and percentage of the total sanctioned post to be filled by various methods	100% by promotion
11.	In case of recruitment by promotion/ deputation/ transfer, grades from which promotion/ deputation/ transfer to be made	**Promotion:** Promotion quota shall be filled up in sub-quota as follows: i. 60% from Engine Operator (20 posts) ii. 18% from Assistant Mechanic (6 posts) iii. 16% from Switch Board Attendant (5 posts) iv. 6% from Fitter Grade-II (2 posts) From Assistant Mechanic/ Engine Operator/ Fitter Grade-II/ Switch Board Attendant possessing (a) Matriculate/HSLC with ITI trade certificate having 3(three) years regular service in the respective grades; (b) Under Matric with ITI trade certificate having 4 (four) years regular service in the respective grades; (c) Matric with 6(six) years regular service in the respective

		grades; and (d) Under Matric with 8(eight) years regular service in the respective grades.
12.	If a DPC exists, what is its composition	Class-III D.P.C.
13.	Circumstances in which MPSC is to be consulted in making recruitment	N.A.

M. RABICHANDRA SINGH,
Under Secretary (DP),
Government of Manipur.

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